THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) to (c) The Delhi Development Authority (DDA) has informed that no change has been made in the conversion scheme approved by the Ministry of Urban Development. After the conversion of flat from leasehold to freehold, the title in the flat is transferred to the allottee and DDA cannot change the title of the property thereafter.

- (d) DDA has informed that 1,39,900 flats have been converted from leasehold to freehold, so far.
- (e) Delhi Development Authority (DDA) has informed that there was a policy dated 18.08.1992, which provided for change in locality/floor of Self Financing Scheme (SFS) and New Pattern Registration Scheme (NPRS) flats, in deserving cases on medical ground and age consideration, with the approval of LG. However, the change of locality has been banned by Authority's Resolution No. 108/92. Both these schemes have since closed w.e.f. 31.03.2002 and 27.09.2007, respectively

## Selection of model cities

1094. SHRI BASAWARAJ PATIL: Will the Minister of URBAN DEVELOPMENT be please to state:

- (a) the number of Model cities selected, the details of their names, State-wise; and
- (b) the source of money released and its impact on ground?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) and (b) The Ministry of Urban Development has not selected any model cities.

## Latest position of smart cities

†1095. DR. SATYANARAYAN JATIYA: SHRI K. R. ARJUNAN:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the latest position of the smart cities announced, State-wise in the country and the measures taken so far, to make them smart, including financial resources provided for the same; and
- (b) the concept of 'Smart' with reference to infrastructure, road, power, drinking water, health, education and transport in relation to (a) above?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

<sup>†</sup> Original notice of the question was received in Hindi.

(RAO INDERJIT SINGH): (a) The Smart Cities Mission was launched on 25 June, 2015. So far, 60 cities have been selected for development as Smart Cities under the Mission in Round 1, Fast Track Round and Round 2. Details of these Smart Cities are given in the Statement-I, II and III (*See* below). Implementation of the Mission is to be done by a Special Purpose Vehicle (SPV) created and incorporated by the City/State under the Companies Act, 2013. So far, 34 Smart Cities have created SPVs. In terms of Smart Cities Mission Statement and Guidelines, the Central Government will give financial support to the Mission to the extent of ₹ 48,000 crore over five years *i.e.* on an average ₹ 100 crore per city per year. Since the launch of the Mission, during 2015-16 and 2016-17, ₹ 4,572.20 crore have been released for development of Smart Cities under the Mission.

(b) Smart Cities Mission does not follow a 'one-size-fits-all' approach. Each city has to formulate its own concept, vision, mission and plan for smart city to drive economic growth and improve the quality of life by enabling local area development and harnessing technology. Area based development is envisaged through provision of core infrastructure including adequate water supply, assured electricity supply, sanitation, including solid waste management, efficient urban mobility and public transport, affordable housing, especially for the poor, robust IT connectivity and digitalization, good governance, especially e-Governance and citizen participation, sustainable environment, safety and security of citizens, particularly women, children and the elderly, and health and education, etc.

Statement-I

State-wise list of Smart Cities in the country

Winning Cities in Round 1

Sl. No.	Name of State/UT	Name of City
1.	Odisha	Bhubaneswar
2.	Maharashtra	Pune
3.	Rajasthan	Jaipur
4.	Gujarat	Surat
5.	Kerala	Kochi
6.	Gujarat	Ahmedabad
7.	Madhya Pradesh	Jabalpur
8.	Andhra Pradesh	Visakhapatnam
9.	Maharashtra	Solapur

Sl. No.	Name of State/UT	Name of City
10.	Karnataka	Davanagere
11.	Madhya Pradesh	Indore
12.	Delhi	NDMC
13.	Tamil Nadu	Coimbatore
14.	Andhra Pradesh	Kakinada
15.	Karnataka	Belagavi
16.	Rajasthan	Udaipur
17.	Assam	Guwahati
18.	Tamil Nadu	Chennai
19.	Punjab	Ludhiana
20.	Madhya Pradesh	Bhopal

Statement-II

State-wise list of Smart Cities in the country Winning Cities in Fast Track Round

Sl. No.	Name of State/UT	Name of City
1.	Uttar Pradesh	Lucknow
2.	Telangana	Warangal
3.	Himachal Pradesh	Dharamshala
4.	Chandigarh	Chandigarh
5.	Chhattisgarh	Raipur
6.	West Bengal	Newtown Kolkata
7.	Bihar	Bhagalpur
8.	Goa	Panaji
9.	Andaman and Nicobar Islands	Port Blair
10.	Manipur	Imphal
11.	Jharkhand	Ranchi
12.	Tripura	Agartala
13.	Haryana	Faridabad

## Statement-III

## State-wise list of Smart Cities in the country Winning cities in Round 2

Sl. No.	Name of State/UT	Name of City
1.	Punjab	Amritsar
2.	Maharashtra	Kalyan-Dombivali
3.	Madhya Pradesh	Ujjain
4.	Andhra Pradesh	Tirupati
5.	Maharashtra	Nagpur
6.	Karnataka	Mangaluru
7.	Tamil Nadu	Vellore
8.	Maharashtra	Thane
9.	Madhya Pradesh	Gwalior
10.	Uttar Pradesh	Agra
11.	Maharashtra	Nashik
12.	Odisha	Rourkela
13.	Uttar Pradesh	Kanpur
14.	Tamil Nadu	Madurai
15.	Karnataka	Tumakuru
16.	Rajasthan	Kota
17.	Tamil Nadu	Thanjavur
18.	Sikkim	Namchi
19.	Punjab	Jalandhar
20.	Karnataka	Shivamogga
21.	Tamil Nadu	Salem
22.	Rajasthan	Ajmer
23.	Uttar Pradesh	Varanasi
24.	Nagaland	Kohima
25.	Karnataka	Hubballi-Dharwad
26.	Maharashtra	Aurangabad
27.	Gujarat	Vadodara